

**GOVERNMENT OF INDIA
MINISTRY OF HEALTH AND FAMILY WELFARE
DEPARTMENT OF HEALTH AND FAMILY WELFARE**

**RAJYA SABHA
UNSTARRED QUESTION NO. 1861
TO BE ANSWERED ON 14th DECEMBER, 2021**

CSR FUNDING FOR COVID-19 IN THE UTTAR PRADESH

1861. DR. ANIL JAIN

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether it is a fact that Government has granted permission to public and private sector companies to spend their Corporate Social Responsibility (CSR) fund for the relief work related to Covid-19;
- (b) the details of funds spent by the public and private sector companies for the relief works related to Covid-19 in Uttar Pradesh including district Firozabad during the year 2020 to 2021; and
- (c) the details of funds spent by public and private sector companies on the COVID-19 vaccination related awareness and public outreach campaigns and establishment of temporary hospitals?

ANSWER

**THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY
WELFARE**

(DR. BHARATI PRAVIN PAWAR)

(a) to (c) As per the inputs received from Ministry of Corporate Affairs, Government provides broad framework for Corporate Social Responsibility (CSR) under the Companies Act, 2013 ('Act'), and Companies (CSR Policy) Rules, 2014. Ministry of Corporate Affairs has clarified that CSR funds may be spent by the Companies for various activities related to COVID-19 for promoting healthcare including preventive healthcare and sanitation, and disaster management. Furthermore Ministry of Corporate Affairs had also clarified that spending of CSR funds for setting up makeshift hospitals and temporary COVID care facilities and 'creating health infrastructure for COVID care', 'establishment of medical oxygen generation and storage plants', manufacturing and supply of oxygen concentrators, ventilators, cylinders and other medical equipment for countering COVID-19' and COVID-19 vaccination for persons other than the employees and their families are eligible CSR activities.

On the basis of filing made by companies, CSR amount spent in the State of Uttar Pradesh (including district Firozabad) by various companies in "Health Care" under item no. (i) of Schedule VII of the Act for the financial year 2020-21 is given below:

Type of Company	Amount Spent (in Cr.)
PSU	10.70
Non-PSU	167.36
Total	178.06

(Data upto 30.09.2021) (Source: National CSR Data Portal)
